## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**PETITION NUMBER** 

: TCP/24/2016

NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S)

: M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Rajasekhan VK

Counsel for RI, R2& R4

a. T.R. Ramesh

Coursel do Perinones

Counsel for R5-7

## ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for petitioner has filed translated copy of the documents and the same is furnished to the other side and sought time for submitting his arguments. Time enlarged at request. Put up on 06.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

bc